

No. 15(15) 2018/CLAs/RCD/FSSAI
Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety and Standards Act, 2006)
Regulatory Compliance Division
FDA Bhawan, Kotla Road, New Delhi – 110002

The 21st May, 2018

Office Order

It has been decided that the following officer would be the link officer to look after central licensing work during their absence:

Sl. No.	Name of the Officer	Name of the Link Officer
1	Shri Anil Mehta, Deputy Director & CLA, NR	Shri B. S. Acharya, Deputy Director & CLA, NR-I
2	Shri B. S. Acharya, Deputy Director & CLA, NR-I	Shri Anil Mehta, Deputy Director & CLA, NR

2. This issues with the approval of the Competent Authority.



(Parveen Jargar)

Joint Director, Regulatory Compliance

To,

1. Central Licensing Authority, NR &
2. CITO- For uploading the order on FSSAI Website and do the needful for transferring the application from back-end whenever officer mentioned above reports to proceed leave.
3. HR Division, FSSAI HQs
4. Guard File of Regulatory Compliance Division